

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.09.2022 (TUESDAY)

## COURT-IV

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1241 of 2019	Power Chem Plast Ltd. Vs. Administrator of Batra Plywood Industries Pvt. Ltd. & Anr.	Ashim Aggarwal	Rohit Shurma-R1 Arju Chaudhary-R1 Rounak Nayak

### For Hearing

2.	Comp. App. (AT) (Ins) No. 767 of 2022 <b>(PH)</b>	Jalesh Kumar Grover Resolution Professional GPI Textlies Ltd. Vs. Aggarsain Spinners Ltd. & Anr.  <b>With</b>	Abhishek Anand	
3.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 <b>(PH)</b>	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd.& Anr.	Rajansh Thukrai	Himanshu Vij Surjeet Bhadu-R1 Abhishek Anand Karan Kohli
4.	Comp. App (AT) (Ins) No. 147 of 2020 & I.A. No. 368, 369 & 448 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	Sidhartha Sharma
5.	Comp. App. (AT) (Ins) No. 770 of 2020 & I.A. No. 2062 & 2063 of 2020	Manoj Jayaswal Vs. Punjab National Bank & Anr.	Sandeep Bajaj	Arti Singh Avik Mukherjee-R2 Aakashdeep S Ruda Rishav Banerjee
6.	Comp. App. (AT) (Ins) No. 991 of 2020 & I.A. No. 2706 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha

After the above

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

**For Hearing**

<b>7.</b>	Comp. App. (AT) (Ins) No. 482 of 2021 & I.A. No. 1273 & 1274 of 2021 & 605 of 2022 <b>(PH)</b>	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr.  <b>With</b>	Chitranshul A. Sinha	Shadab S Jan Prerana Wagh-R1 Bharat Sood- Intervenor
<b>8.</b>	Comp. App. (AT) (Ins) No. 660 of 2021 & I.A. No. 1736 of 2021 <b>(PH)</b>	Majestic Consumer Welfare Association Vs. Bank of India & Ors.	P.S.Sudheer Deepayan Mandal	Shadab S Jan Prerana Wagh Nishit Dhruva A.K. Mishra
<b>9.</b>	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 <b>(PH)</b>	Bank of India Vs. Naresh Seth  <b>With</b>	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi
<b>10.</b>	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 <b>(PH)</b>	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi

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By order of Hon'ble Chairperson  
-sd/-  
Registrar